

NOTIFICATION

30TH JANUARY, 2003

SCHEDULE

TERMS AND CONDITION OF THE RECIPROCAL TRANSPORT AGREEMENT

(1) This agreement shall be valid till a new agreement between the two States is arrived at or the existing agreement is rescinded after issue of six months notice by either State. Such revocation shall not however, effect the plying of vehicles covered by a permanent permit already issued and or countersigned under this agreement.

2. PERMIT—

(a) GOODS CARRIAGES

I. PERMANENT PERMITS-

Permanent Goods Carriage Permits shall be issued by the respective State Transport Authority to be valid for all motorable roads of home State and reciprocating State except on prohibited roads subject to countersignature by the respective State Transport Authority. There would be no ceiling on grant of permanent goods carriage permits.

The goods carriage shall not pick up or set down goods between two points lying in the same State other than the home State.

II. TEMPORARY PERMITS-

Temporary permits may be issued by the home State or the authorized officer of the border check gate of the reciprocating state in respect of goods carriages, which shall remain operative in other State without countersignature. The officer at the check gate should honour permit issued by the permit granting authority of reciprocating State.

(b) STAGE CARRIAGES-

Finally notified routes as per the Reciprocal Transport Agreement arrived at between Government of Orissa and Bihar in the year 1981, 1990, 1995 are bifurcated state wise between Bihar and Jharkhand. The list of routes lying between Orissa and Jharkhand is placed at **Annexure-A**. List of new routes lying between Orissa and Jharkhand are placed at **Annexure B**. List of renamed

existing routes are shown at **Annexure-C**. List of routes lying between Orissa and Bihar and passing through Jharkhand are placed at **Annexure-D**.

The distance and nature of service are also mentioned in the said statement against each route which should be followed by both the States.

- I. Unless a temporary/permanent permit granted by the home State is countersigned by the reciprocating State no further permit on the self same route shall be granted to the permit holder. The permit holder while making application for subsequent grant/renewal of permit shall submit copy of previous countersignature duly authenticated.
- II. The practice of issuing Temporary Permits for non-agreed Inter-state routes be discontinued.
- III. However since it is likely to take considerable time to complete the process of finalising this agreement U/s 88(5) & (6) of M V. Act, 1988, temporary permits on all the routes now agreed to shall be issued till publication of final notification U/s 88(6) of the M V Act, 1988 by both the States for immediate utilisation of routes and to maintain continuity of existing services for public interest. Permits issued prior to this agreement by Orissa and Bihar authorities shall remain effective till expiry of such permit where alter Jharkhand and Orissa authorities may grant or renew the same in accordance with law.
- IV. If in the public interest it is necessary to open any new Inter-state route or to grant permit beyond the quota fixed in the reciprocal agreement, the procedure of prior concurrence as envisaged U/s 88(7) Of M V Act, 1988 shall be followed by both the States.
- V. Permanent/Temporary stage carriage permits granted to the nominee of home State shall be countersigned by the reciprocating State.
- VI. According to the provision of Motor Vehicles Act, 1988, the basis of permit would be one permit per one vehicle and vehicle number should be mentioned in each permit.
- VII. No standees shall be allowed on inter-state stage carriages.
- VIII. On all inter-state routes, the stage carriage of the home state shall have precedence on timing over the buses of the reciprocating state.
- IX. If the total length of the route is more than 250 kilometres, the nature of service shall be express.
- X. **Bi-lingual boards**-The stage carriages plying on inter-state routes between Orissa and Jharkhand should carry destination board in Hindi and Oriya.

- XI. If a stage carriage makes two trips daily, the stage carriage should start from the Home State and shall night halt in the Home State.

3. FARE--

The fare for stage carriages chargeable for the kilometerage in the territory of each State shall be calculated at the rate prescribed by the respective State Government. The tickets issued in one State shall valid in other State.

- (a) The distance mentioned against each route along with alignment thereof is considered as shortest and direct route. If any discrepancy noticed in future regarding distance of the route, the route shall be surveyed by the respective STA and corrected through correspondences, which shall not be treated as midification of agreement.
- (b) The primary permit granting authority without prior concurrence of the reciprocating State may allow any extension or variation not exceeding 24 Kms of an inter-state route, which exclusively lies in home State However, such fact of extension or variation must be intimated to the State Transport Authority of other State for inclusion in the subsequent reciprocal transport agreement. In all other cases prior concurrence shall be obtained.

4. (i) CONTRACT CARRIAGE (MOTOR CAB)—

(a) PERMANENT PERMITS-

To facilitate movement of tourist between two states substantive Motor Cab Permits may be granted by each State mentioning therein route/area of both the states or for operation on all motorable roads of reciprocating state which shall be valid only after it is countersigned. There would be no ceiling on grant of permanent contract carriage permits to motor cabs.

(b) TEMPORARY PERMITS-

Temporary permit of this category may be issued as per need by the Transport Authority of the one State which shall be valid without countersignature in the reciprocating State subject to condition that the vehicle shall be hired by a single party.

(ii) CONTRACT CARRIAGE (OMNI BUS)

(a) PERMANENT PERMITS-

Permanent contract carriage permits issued under section 74 of MV Act may granted by one State mentioning area of operation of both the States which shall remain operative in reciprocating State only after it is countersigned. There would be no ceiling on grant of permanent contract carriage permits.

(b) TEMPORARY PERMITS-

Temporary permit to Omni buses (Contract Carriages) shall be issued as per need by transport authority of one State, which shall be valid without countersignature in the reciprocating State.

(iii) Special Permits U/s 88(8) of M.V. Act, 1988-

Special permits U/s 88(8) of M.V. Act,1988 may be granted as per need by either of the State for a period not exceeding 30(thirty) days.

5. PRIVATE SERVICE VEHICLE—

i. PERMANENT PERMITS-

Private Service Vehicle Permanent Permits issued by State Transport Authority under section 76 of M. V. Act. 1988 mentioning area of operation of both the States shall remain operative in other State only after it is countersigned. There would be no ceiling on grant of permanent private service Vehicle permits.

ii. TEMPORARY PERMITS-

Temporary Permit shall be granted under section 87 of Motor Vehicles Act, 1988 to Private Service Vehicles as per need for a period not exceeding thirty days which shall be operative in the reciprocating state without countersignature.

6. TAXATION—

(a) Taxes by various kinds of vehicles covered by this reciprocal agreement shall be payable as per the provisions contained in the Motor Vehicles Taxation Act and Rules of the respective state.

(b) Motor vehicles exclusively owned by Government of Orissa and Jharkhand used for Government purposes, shall be exempted from payment of all the Taxes leviable in both the States.

(c) All transport vehicles not covered by any agreement while operating in the other State, shall be liable to pay all the taxes leviable in the other State.

7. MODE OF PAYMENTS OF TAX—

Both the States shall ensure recovery of tax due for reciprocating State. It shall be the duty of the permit holder of all class of vehicles except stage carriages to ensure payment of tax due for the other State before entering into the jurisdiction of that State. Stage Carriage permit holders shall pay tax before respective State Transport Authority.

8. RECOVERY OF ARREAR TAX—

Both the States will render necessary co-operation to collect arrear tax, penalty that would be due from the vehicles of the reciprocating State.

9. GENERAL—

(a) Each State shall accord recognition to Tax Token, Registration Certificates, Fitness Certificate, Driving License, Conductor's License, Badges issued by the authority of reciprocating State.

(b) The gross vehicle weight of a transport vehicle shall not exceed as per the limit fixed by the MOST (Now Ministry of Road Transport & Highways) which should be followed by both the States .

(c) Orissa based stage carriages plying between Orissa and West Bengal but using corridor Orissa based facilities of Jharkhand which is more than twenty two kilometers shall get their permits countersigned on payment of motor vehicles tax to Jharkhand.

(Sri U.P Singh, I.A.S.)
Transport
Commissioner-cum-
Chairman, S.T.A.
Orissa.

(Sri N.C. Vasudevan, I.A.S.)
Commissioner-cum-Secretary to
Government.
Commerce and
Transport(Transport) Deptt.
Government of Orissa.

(Sri Chintu Nayak, I.A.S.)
Secretary Transport and
Civil Aviation Department.
Government to Jharkhand.

ROUTES AGREED BETWEEN ORISSA AND BIHAR NOW LIES IN ORISSA AND JHARKHAND

SL. NO	NAME OF THE ROUTE	DISTANCE IN KMS				TOTAL LENGTH OF THE ROUTE	NO OF PERMITS TO BE ISSUED BY		NO OF TRIPS		TOTAL KMS COVERED		NATURE OF SERVICE	REMARKS
		ORISSA	JHARKHAND	BIHAR	WEST BENGAL		ORISSA	JHARKHAND	ORISSA	JHARKHAND	ORISSA	JHARKHAND		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
1	Baripada-Tata via Rairangpur, Tiring	118	40	-	-	158	2	3	4	6	160	708	ORD	
2	Bhadrak-Tata via:Balasore,Baripada, Rairangpur,Tiring	255	40	-	-	295	2	2	2	2	80	510	EXP	
3	Bamburi to Chakradharpur via:Barbil,Nalda	90	75	-	-	165	2	2	4	4	300	360	ORD	
4	Baripada-Chakulia Via:Jamsola	41	39	-	-	80	3	3	6	6	234	246	ORD	
5	Baripada-Barjamda Via:Rairangpur,Tiring	118	62	-	-	180	1	1	2	2	124	236	ORD	
6	Berhampur-Bokaro via: Cuttack,Balasore,Jamsola ,Tata,Purulia	568	200	-	64	832	2	2	2	2	400	1136	EXP	
7	Bolani-Charbasa Via:Barbil,Nalda, Barjamda.	40	107	-	-	147	2	2	4	4	428	160	ORD	

ANNEXURE-A

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ROUTES AGREED BETWEEN ORISSA AND BIHAR NOW LIES IN ORISSA AND JHARKHAND

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
8	Baripada-Bokaro via: Rairangpur, Tiring, Tata, Purulia	118	166	-	64	348	4	4	4	4	664	472	EXP	
9	Baripada-Musabani via: Jamsola,	40	45	-	-	85	3	3	6	6	270	240	ORD	
10	Bokaro-Sambalpur via: Ranchi, Sisai, Gumla, Simdega, Biramitrapur, Rourkela, Sundargarh	220	336	-	-	556	1	1	1	1	336	220	EXP	
11	Bokaro-Baripada Via: Ramgarh, Ranchi, Tata, Tiring, Rairangpur	118	283	-	-	401	-	2	-	2	566	-	EXP	
12	Bokaro- Rairangpur Via: Ramgarh, Ranchi, Tata, Bahargora, Jamsola, Baripada,	100	283	-	-	383	-	2	-	2	566	-	EXP	
13	Bhubaneswar-Gua via: Barbil, Nalda	320	20	-	-	340	-	2	-	2	566	-	EXP	
14	Bolani-Chalbasa Via: Barbil, Nalda, Barjanda	40	107	-	-	147	1	1	2	2	214	80	ORD	
15	Banspani-Ranchi Via: Champua, Chaibasa, Khunti	49	196	-	-	245	2	2	2	2	392	98	ORD	
16	Bhubaneswar-Hata Via: Cuttack, J.K. Road, Anandpur, Dhenkikote, Swampina, Karanjia, Tiring	320	15	-	-	335	2	-	2	-	30	-	EXP	

ANNEXURE-A

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ROUTES AGREED BETWEEN ORISSA AND BIHAR NOW LIES IN ORISSA AND JHARKHAND

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
17	Bolba-Lanjiberna via:Kersai,Simdega, Sisei,Kimkel,Kurdeg Biramitrapur,Kajjanganpur	105	126	-	-	231	1	1	2	2	252	210	ORD	15
18	Berhampur-Tata via:Barpada,Rairangpur, Tata	568	40	-	-	608	2	2	2	2	80	1136	EXP	
19	Chaibasa to Rairangpur Via: Tiring, Hata	45	120	-	-	165	1	1	2	2	90	240	ORD	
20	Chaibasa-Barbil via:Champur, Jayantgarh	65	67	-	-	132	1	1	2	2	134	130	ORD	
21	Chaibasa-Gorumahisani via:Bahalds,Sukruli	60	112	-	-	172	1	1	2	2	224	120	ORD	
22	Chaibasa-Jasipur via:Hatgamharia,Tiring, Bahalda.	78	57	-	-	135	1	2	2	4	114	312	ORD	
23	Dhanbad-Baripada via:Ramgarh,Ranchi, Tata,Bahargora,Jamsola	40	386	-	-	426	-	2	-	2	-	80	EXP	
24	Deoghar-Baripada Via:Girdih,Hazaribag, Ranchi,Tata,Rairangpur, Tiring.	118	500	-	-	618	2	2	2	2	1000	226	EXP	
25	Deoghar-Rourkela Via:Dhanbad,Ranchi, Simdega,Biramitrapur	40	524	-	-	564	2	2	2	2	1048	80	EXP	

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ANNEXURE-A

ROUTES AGREED BETWEEN ORISSA AND BIHAR NOW LIES IN ORISSA AND JHARKHAND

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
26	Gumla-Baripada, Via; Sisai, Ranchi, Tatu, Tiring, Rairangpur.	118	270	-	-	388	2	2	2	2	540	236	EXP	
27	Gumla-Bargarh via: Simdega, Rourkela, Sambalpur.	268	128	-	-	396	2	2	2	2	256	536	EXP	
28	J.K. Road-Ranchi via: Keonjhar, Champua	176	195	-	-	371	2	2	2	2	390	352	EXP	
29	Jamshedpur-Puri Via: Cuttack, Balasore, Jamsola	396	100	-	-	496	2	2	2	2	200	792	EXP	
30	Joda-Jamshedpur via: Remuli, Champua, Hata	42	129	-	-	171	3	3	6	6	774	252	ORD	
31	Joda-Jamshedpur Via -Naida, Chaibasa, Hata	25	129	-	-	154	2	2	4	4	516	100	ORD	
32	Joda-Jamshedpur via: Remuli, Champua, Sareikela.	42	135	-	-	177	1	1	2	2	270	84	ORD	
33	Jharadilhi-Sareikela via: Tata, Tiring	40	95	-	-	135	2	2	4	4	380	160	ORD	
34	Joda-Dhanbad via: Champua, Chaibasa, Tata, Purulia.	45	375	-	64	434	2	2	2	2	650	90	EXP	
35	Jamshedpur-Konark via: Bhubaneswar, Balasore, Jamsola	370	100	-	-	470	-	1	-	1	-	370	EXP	

ANNEXURE-A

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ROUTES AGREED BETWEEN ORISSA AND BIHAR NOW LIES IN ORISSA AND JHARKHAND

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
36	Juruti-Gumla via:Rourkela Biramitrapur,Simdega.	225	130	-	-	355	2	-	2	-	260	-	EXP	
37	Keonjhar-Jamshedpur via:Champua,Chaibasa, Hata.	56	131	-	-	187	2	2	4	4	524	224	ORD	
38	Keonjhar-Jamshedpur via:Champua,Chaibasa, Sareikela.	56	176	-	-	232	2	2	4	4	704	224	ORD	
39	Karanjia-Chaibasa via:Jashipur,Raruan	55	70	-	-	125	1	1	2	2	140	110	ORD	
40	Kiriburu-Tata via:Champua,Chaibasa	35	84	-	-	119	3	3	6	6	504	210	ORD	
41	Karanjia-Tata via:Badampahad,Jashipur Rairangpur,Tiring	110	40	-	-	150	1	1	2	2	80	220	ORD	
42	Kaptipada-Jamshedpur Via Baripada, Jamshola	100	90	-	-	190	2	2	4	4	360	400	ORD	
43	Kiriburu-Tata via:Barbil,Nalda, Chaibasa	35	84	-	-	119	2	2	4	4	336	140	ORD	
44	Keonjhar-Chakradharpur Via:Champua,Chaibasa	53	55	-	-	108	1	-	2	-	110	-	ORD	
45	Karanjia-Chakulia Via:Haldipokhari,Tiring, Hata,Musabani	110	95	-	-	205	1	3	2	6	190	660	ORD	

ANNEXURE-A

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ROUTES AGREED BETWEEN ORISSA AND BIHAR NOW LIES IN ORISSA AND JHARKHAND

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
46	Kaonjhar-Bokaro Via: Champua, Chaibasa, Hata, Tata, Furulia	53	263	-	64	380	2	2	2	2	526	106	EXP	
47	Lohardega-Talcher Via: Gumla, Simdega, Biramitrapur, Rourkela Bonei, Barkot, Pallahara	345	180	-	-	525	2	2	2	2	360	690	EXP	
48	Lohardega-Birda Via: Gumla, Simdega, Bira mitrapur, Rourkela Kalunga	90	80	-	-	170	1	1	2	2	160	180	ORD	
49	Paradeep-Jamshedpur via: Cuttack, Baripada, Jamsola	370	100	-	-	470	2	2	2	2	200	740	EXP	
50	Puri-Sareikela via: Cuttack, Balasore, Jamsola, Tata	365	105	-	-	470	2	-	2	-	210	-	EXP	
51	Phulbani-Tata via: Bhubaneswar, Balasore, Jamsola	565	100	-	-	665	2	2	2	2	200	1130	EXP	
52	Rourkela-Ranchi via: Biramitrapur, Simdega, Lohardega	40	250	-	-	290	2	-	2	-	500	-	EXP	
53	Remuli-Tata Via Joda, Burbil, Naamundi	50	125	-	-	175	2	2	4	4	500	200	ORD	

ROUTES AGREED BETWEEN ORISSA AND BIHAR NOW LIES IN ORISSA AND JHARKHAND

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
54	Rourkela-Ranchi via: Biramitrapur, Simdega, Khunti, Torpa	40	195	-	-	235	-	2	-	2	-	80	ORD	
55	Rourkela-Ranchi via: Biramitrapur, Simdega, Kolevira, Gumla, Sisai	40	195	-	-	235	2	2	2	2	390	80	ORD	
56	Ranchi-Vedvyas via: Khunti, Biramitrapur	27	250	-	-	277	-	1	-	2	-	54	EXP	
57	Ranchi-Baripada via: Tata, Bahargora, Jamsola	40	235	-	-	275	2	2	4	4	940	160	EXP	
58	Rourkela-Bokaro via: Biramitrapur, Simdega, Lohardega, Ranchi	40	249	-	-	289	1	1	1	1	249	40	EXP	
59	Rourkela-Tata Via: Biramitrapur, Lohardega, Ranchi	40	367	-	-	407	1	1	1	1	367	40	EXP	
60	Ranchi-Kaptipada via: Tata, Jamsola, Baripada, Udala	100	219	-	-	319	2	2	2	2	438	200	EXP	
61	Ranchi-Konjhar via: Khunti, Chaibasa, Champua	54	195	-	-	249	2	3	2	3	390	162	ORD	
62	Ranchi-Sundargarh via: Khunti, Torpa, Biramitrapur, Rourkela	145	200	-	-	345	-	2	-	2	-	290	EXP	

ROUTES AGREED BETWEEN ORISSA AND BIHAR NOW LIES IN ORISSA AND JHARKHAND

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
63	Rourkela-Gua via:Barbil,Nalda	174	20	-	-	194	2	-	4	-	80	-	ORD	
64	Ranchi Mental Hospital to:Keonjhar Via:Khunti,Champua.	55	205	-	-	260	2	2	2	2	410	110	EXP	
65	Rourkela-Kurdeg via:Biramitrapur, Simdega.	40	75	-	-	115	1	-	2	-	150	-	ORD	
66	Rourkela-Jamshedpur via:Barbil,Nalda.	171	124	-	-	295	2	2	2	2	248	342	EXP	
67	Ranchi-Bonaigarh via:Sisai,Gumla,Simdega Biramitrapur, Rourkela,Panposh	100	240	-	-	340	2	2	2	2	480	200	EXP	
68	Ranchi-Konark via:Tata,Jamsola, Balasore,Bhubaneswar.	360	235	-	-	595	4	2	4	2	940	720	EXP	
69	Rairangpur-Sareikela via:Tiring,Tata	42	78	-	-	120	2	2	4	4	312	168	ORD	
70	Ranchi-Betnoli via:Tata,Jamsola, Baripada	73	219	-	-	292	2	2	2	2	438	146	EXP	
71	Sambalpur-Ranchi via:Sundargarh,Rourkela, Biramitrapur,Khunti.	220	250	-	-	470	2	2	2	2	500	440	EXP	
72	Simdega-Sundargarh via:Subdega,Rouldega, Sagbahal	88	60	-	-	148	2	3	4	6	24	528	ORD	
73	Simdega-Rourkela via:Biramitrapur	40	35	-	-	75	1	2	2	4	70	80	ORD	

ANNEXURE-A

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ROUTES AGREED BETWEEN ORISSA AND BIHAR NOW LIES IN ORISSA AND JHARKHAND

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
74	Simdega-Rajgangpur via: Biramitrapur, Rourkela	75	35	-	-	110	1	1	4	4	180	300	ORD	
75	Simdega-Debgarh Via: Biramitrapur, Rourkela, Pamposh, Bonai, Barkot,	190	48	-	-	238	2	2	2	2	96	380	ORD	
76	Simdega-Sundargarh via: Rourkela, Biramitrapur	142	38	-	-	190	1	1	2	2	76	284	ORD	

OPENING OF NEW ROUTES

ANNEXURE - B

SL NO	NAME OF THE ROUTE	DISTANCE IN KMS				TOTAL	NO OF PERMITS TO BE ISSUED BY				NO OF TRIPS		TOTAL KMS COVERED		NATURE OF SERVICE	REMARKS
		ORISSA	BIHAR	WEST BENGAL	JHARK HAND		ORISSA	JHARK HAND	ORISSA	JHARK HAND	ORISSA	JHARK HAND	ORISSA	JHARK HAND		
1	Rourkela-Gumla via Biramitrapur Simdega & back.	40	5	6	4	7	1	1	9	2	10	11	13	13	14	15
2	Rourkela-Hazaribag via Biramitrapur, Khunti, Ranchi.	40	290		290	340	1	1	1	1	1	1	290	40	EXP	
3	Baripada-Surukela via Ramnagar Bahalcha, Tiringi, Tata	118	87		87	205	1	1	1	2	2	2	174	216	ORD	
4	Bhujaneswar-Khiladi via Baripada, Jamsola, Tata, Ranchi & back.	305	295		295	600	2	2	2	2	2	2	390	610	EXP	
5	Kanha (NTPC)-Ranchi via Keonjhar, Jashipur, Bahalcha, Tata.	314	175		175	489	2	2	2	2	2	2	350	628	EXP	
6	Angul-Tata via Keonjhar, Jashipur, Tiringi, Hara, Tata.	326	40		40	376	4	4	2	4	2	2	100	672	EXP	
7	Rourkela to Kutmakachar via Biramitrapur, Simdega, Sewal, Kinkal, Kurdeg	40	100		100	140	1	1	1	2	2	2	200	80	ORD	
8	Rourkela-Dalkongani via Biramitrapur, Gumla, Chagra, Netarhat	40	308		308	340	1	1	1	1	1	1	308	40	EXP	
9	Rourkela-Manoharpur via Bandrunda, Bira, Jarukela.	50	20		20	70	1	1	4	4	4	4	80		ORD	
10	Joda-Gumla via Lathikata, Rourkela, Biramitrapur.	173	130		130	303	1	1	1	1	1	1	131	175	EXP	
11	Baripada-Chama Via Jamsola, Tata, Ranchi.	40	355		355	395	1	1	1	1	1	1	355	40	EXP	
12	Baripada-Daltonganj via Raurangpur, Tiringi, Tata, Ranchi.	113	295		295	413	1	1	1	1	1	1	305	113	EXP	

OPENING OF NEW ROUTES

ANNEXURE-B

SL NO	NAME OF THE ROUTE	DISTANCE IN KMS				TOTAL	NO OF PERMITS TO BE ISSUED BY		NO OF TRIPS		TOTAL KMS COVERED		NATURE OF SERVICE	REMARKS
		ORISSA	JHARKHAND	BIHAR	WEST BENGAL		ORISSA	JHARKHAND	ORISSA	JHARKHAND	ORISSA	JHARKHAND		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
13	Gumla to Bhubaneswar Via Ranchi, Tata Jamsola, Balasore	305	330			635	1	1	1		330	305	EXP	
14	Rovskelato Huri Semar via - Biramila pur Gumla, Balasore	40	375	-	-	415	2	2	2	2	80	750	EXP-	

ANNEXURE-C

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RENAMING OF EXISTING ROUTES

7	DEGHAHAR-Puri Via, Jainamore, Ramgarh, Ramgarh, Giridih, Ranchi, Tata AS Ramgarh-Puri Via: Ranchi, Tata, Jamsola, Cutback.	335	280	-	635	-	2	-	2	710	EXP
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ANNEXURE-D
ROUTES AGREED BETWEEN ORISSA AND BIHAR PASSES THROUGH JHARKHAND

Sl. NO	NAME OF THE ROUTE	DISTANCE IN KMS			NO OF PERMITS TO BE ISSUED BY		NO OF TRIPS		TOTAL KMS COVERED		NATURE OF SERVICE	REMARKS	
		ORISSA	JHARKHAND	BIHAR	TOTAL	ORISSA	BIHAR	ORISSA	BIHAR	Orissa in Jharkhand			Jharkhand in Orissa
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Bhubaneswar - Patna via Jamsala, Ranchi, Tata	305	400	165	870	1	1	1	1	1	1	1	1
2	Biharwanji- Rairangpur Via Ranchi, Tata, Tiring	55	450	70	575	1	1	1	1	1	1	1	1
3	Biharwanji- Baripada via Ranchi, Tata, Jamsala	40	450	70	560	1	1	1	1	1	1	1	1
4	Bhagalpur- Rourkela via Dumka, Ranchi, Khunti, Biramitrapur	40	500	100	640	1	1	1	1	1	1	1	1
5	Darbhang- Rairangpur via Raimigarh, Ranchi, Tata, Tiring	55	450	300	805	1	1	1	1	1	1	1	1
6	Delhi- Rourkela via Dalhoushi, Ranchi, Khunti, Biramitrapur	40	470	70	580	2	2	2	2	2	2	2	2
7	Gaya-Keonjhar via Hazarbagh, Ranchi, Khunti, Chhibasa, Champua	54	350	150	504	1	1	1	1	1	1	1	1
8	Gaya- Sundergarh via Doyi, Barhi, Hazarbagh, Ranchi, Khunti, Simdega, Sankambahal, Lalkitahi, Subodga	85	300	90	475	1	1	1	1	1	1	1	1
9	Gaya- Puri via Hazarbagh, Ranchi, Tata, Jamsala	165	400	100	665	1	1	1	1	1	1	1	1
10	Patna- Bilsaore via Ranchi, Tata, Jamsala	190	400	165	665	1	1	1	1	1	1	1	1
11	Patna- Rairangpur via Hazarbagh, Ranchi, Tata, Tiring	55	425	165	645	1	1	1	1	1	1	1	1
12	Rajgir- Rairangpur via Gaya, Doyi, Kuni, Lohardaga, Guma, Biramitrapur	160	350	140	490	4	4	4	4	4	4	4	4
13	Rourkela-Gaya via Manbani, Doyi, Chapri, Kuni, Lohardaga, Biramitrapur	40	250	90	380	3	3	3	3	3	3	3	3
14	Sasaram-Rourkela Via Dalhoushi, Kuni, Biramitrapur	40	400	100	540	4	4	4	4	4	4	4	4
15	Rourkela-Patna via Biramitrapur, Khunti, Ranchi	40	400	150	590	2	2	2	2	2	2	2	2

अधीक्षक, झारखण्ड राजकीय मुद्रणालय, ढोरण्डा, राँची द्वारा प्रकाशित एवं मुद्रित ।
झारखण्ड गजट (असाधारण) 46--300+500--शनि मुण्डा ।